

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/1720 /A

From :- Shri Saptarshi Garg ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Additional District & Sessions Judge, FTC, Nagaon
cum In-charge District & Sessions Judge, Nagaon.

Dated Guwahati, the th 29 March, 2022.

Sub:- **Station Leave.**

Ref:- DJN/2253 dated 24.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 25.03.2022 till the evening of 27.03.2022**, has been granted. The next senior most Judicial officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/1721/ dated 29.03.2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

